

The Final List of Claims as on 15.01.2020

SI No	Name of the Claimant	Claim Submitted in Rs.	Claim Admitted in Rs.	Claim Pending Verification in Rs.
Secured Financial Creditors				
1	Lakshmi Vilas Bank	39,31,77,020	39,31,77,020	-
2	Punjab National Bank	2,57,17,66,478	2,54,67,93,473	-
3	Bank of India	3,23,92,00,006	3,23,92,00,006	-
4	Syndicate Bank	1,22,26,32,755	1,22,26,32,755	-
5	IFCI*	2,38,38,58,765	-	-*
6	IDBI Bank	77,71,77,952	71,71,31,990	6,00,45,962
7	State Bank of India	11,65,90,45,667	11,09,25,92,599	56,64,53,069
8	Axis Bank Limited	36,50,00,000	-	36,50,00,000
9	United Bank of India	73,25,26,321	72,18,44,644	1,06,81,677
10	Bank of Maharashtra	76,63,21,812	76,63,21,812	-
Total (A)		24,11,07,06,776	20,69,96,94,299	1,00,21,80,708
Unsecured Financial Creditors				
1	UCO Bank - Singapore	25,42,37,646	25,42,37,646	-
Operational Creditors Other than Workman & Employees				
1	DINOUDIA ISPAT	15,56,680	1**	-
2	Bansal Alloys & Metals Pvt. Ltd.	5,32,200	5,32,200	-
3	Ritesh Tawry	1,02,500	1,02,500	-
4	Sugam Parivahan Private Limited	13,96,506	9,38,990	-
5	CGST Sangareddy Division	2,49,23,813	-	2,49,23,813
6	Modern Malleables Limited	3,31,65,777	3,31,65,777	-
7	thyssenkrupp Materials Trading GmbH	31,22,60,446	31,22,60,446	-
8	EN EN Electrical Engineers Pvt Ltd	1,46,96,808	-	1,46,96,808
9	Power Grid Corporation of India Limited	30,56,15,015	-	30,56,15,015
Total (B)		69,42,49,745	34,69,99,914	34,52,35,636
Workman & Employees				
1	Swadesh Kumar Kesarwani	17,72,737	7,83,598	-
2	Rakesh Sharma	39,900	-	39,900
3	K Pavan Kumar	69,667	-	69,667
4	Bakkolla Praveen	1,15,282	85,285	-
5	Shaik Sirajuddin	46,742	46,742	-
6	M.L Narasimha Rao	1,03,071	1,03,071	-
7	Bhupesh Patel	95,000	92,040	-
8	Redimallashekar	40,000	36,391	-
9	Vishal Shrivatsav	2,93,698	1,94,176	-
10	P. Ramesh	1,00,000	-	1,00,000
11	B. Pavan Kumar	46,712	-	46,712
12	Vinod Sharma	10,87,500	-	10,87,500
13	B. Sreedhar	27,90,000	-	27,90,000
14	Vipin Mishra	86,459	-	86,459
Total (C)		66,86,768	13,41,303	42,20,238
Grant Toal (A+B+C)		24,81,16,43,289	21,04,80,35,516	1,35,16,36,582

*The same is pending adjudication.

** Disputed claim admitted for nominal amount of Rs. 1/-

Note: Due to non-receipt of HR Records and Project files from the Ex-Management and erstwhile Resolution Professional of the Corporate Debtor, some of the claims are not verified/ finalized, hence the same are shown under “pending for verification” column. The Liquidator has filed an application u/r 9(2) of IBBI (Liquidation Process) Regulations, 2016 before this Hon’ble Tribunal vide IA No. 64 of 2020 with a prayer to give directions to the Respondents to cooperate with the Liquidator in the Liquidation Process and the same is pending.